NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 59(ND)2008

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

CA NO.

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY:

Rajkumar Devraj & Anr.

V/s.

M/s. Rambagh Palace Hotel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. U. K. Chandhary, Sr. Adv.

2. Marisha Chandlary, Adv.

3. Himanshavij, Adv.

4. Mansunyer Singh, Adv.

5. Ste 4Am moolophy w [filesp.

6. D.D. Sarave re.

[J. Respondent

[J. Respondent

]

[

ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 20th September 2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 28/07/2016